

[Print](#)**Defective Case Register from 2024-12-13 to 2024-12-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/37521/2024	KASHINATH PATTANAİK	2024-12-13	1. ICC case number not correctly furnished in para no.1.
2	D-CRLREV/37621/2024	HRUDANANDA MOHAPATRA	2024-12-13	Receipt showing copy from the counsel for ED not filed. 2. Neat page no. 299 be filed.
3	D-TRPCRL/37579/2024	ABESH KAMAL	2024-12-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of Law not correctly furnished and name of father of OP No. 2 not furnished
4	D-WP(C)/51854/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
5	D-ABLAPL/37649/2024	ANIRUDHA DAS	2024-12-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR.detail date of disp.of not reflected in reference certificate.2.Page no.12 not partially legible.
6	D-CONTC/51781/2024	ADV.	2024-12-13	PAGE NO. 81 NOT AVAILABLE
7	D-CONTC/51915/2024	BISWARANJAN DALAI	2024-12-13	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
8	D-CONTC/51917/2024	BISWARANJAN DALAI	2024-12-13	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
9	D-BLAPL/37660/2024	NARAYAN PRASAD MOHANTY	2024-12-13	14-NOT PROPERLY INDEXED. Page marking not correct in index and Book mark.
10	D-BLAPL/37590/2024	BIKRAM CHANDRA GHADAI	2024-12-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR.details BLAPL No.9785/2024 disp.of dtd.3-12-2024, not tally in reference certificate.2. Year of P.S. NO.in para. 4 not correct.3.side of the page no. 11 not neat. 4.Age of the petitioner in cause title not tally with rejection order.
11	D-CRLMA/37547/2024	ADV.	2024-12-13	C.copy of dismissal order not filed and CRLMC NO 3126 of 2023 withdrawn on 06-02-2024
12	D-ABLAPL/37672/2024	T. DHIREN KUMAR DORA	2024-12-13	Name of the P.S mentioned in the cause title not tally to the F.I.R.
13	D-ABLAPL/37575/2024	DEBADEEPTA SAHOO	2024-12-13	Age of the petitioner not tally with affidavit.
14	D-ABLAPL/37587/2024	SHISHIR KUMAR SAMAL	2024-12-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8,9,12 are not legible.

15	D-ABLAPL/37687/2024	ASIT KUMAR JENA	2024-12-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Signature of petitioner no. 1 not tally with petition.
16	D-CRLMC/37348/2024	ASHOK DAS	2024-12-13	1. This case related to sexual offence the name of Informant details (Fathers of the Victim) deleted from the entire petition as per the standing order 3/2024 and put up for SR thereafter.
17	D-ABLAPL/37636/2024	ACHYUTANANDA PATTANAİK	2024-12-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  provision not correct.
18	D-BLAPL/37566/2024	DIBYA PRAKASH MISHRA	2024-12-13	Annexure-1 repeated twice in Book Mark.
19	D-CRLMC/37554/2024	PRASANTA KUMAR PANDA	2024-12-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.  1. Age of the petitioner not mentioned in affidavit. 2. Annex-3 not filed. 3. Certified copy of annex-1 not filed. 4 Age and fathers not furnished on petitioner no.3 in cause title. 5. Synopsis not filed
20	D-BLAPL/37591/2024	RAKESH KUMAR DAS	2024-12-13	Date of rejection order not correct in index.
21	D-CRLMC/37553/2024	SUSANTA KUMAR JETHY	2024-12-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.  1. Certified copy of annex-1 not filed. 2. As per Index of annexure -2 not properly described in the body of the petition. 3. Annex-3 not filed
22	D-BLAPL/37603/2024	SUBHASISH DAS	2024-12-13	Age of the petitioner not correct in cause title as per rej. order.
23	D-CONTC/51996/2024	ADV.	2024-12-13	1.Order Dt.01.3.2024 Indicated as Order Dt1.3.2023 In Prayer.
24	D-RVWPET/47735/2024	UMESH CHANDRA MOHANTY	2024-12-13	Status of ops. not furnished.
25	D-BLAPL/37569/2024	GURUPRASAD BEHERA	2024-12-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos. 9, 83 and 85 not neat. Annexure 5 reflected twice in petition.
26	D-BLAPL/37585/2024	DIPTI RANJAN BHOKTA	2024-12-13	Page no. 9 not properly scanned.
27	D-WP(C)/51992/2024	SOUMENDRA PATTANAİK	2024-12-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-ABLAPL/37707/2024	DHIRENDRA KUMAR	2024-12-13	1. G.R. No. , not ref. in index.2.As per index annex.2 not reflected. But reflected in the

		MOHAPATRA		petition para.3.
29	D-WP(C)/51945/2024	SUBAS CHANDRA DAS	2024-12-13	Logo Rs 50/- not paid on V nama
30	D-ABLAPL/37714/2024	TEENA PATRA	2024-12-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. COUNSEL NOT FURNISHED HIS NAME IN CAPITAL LETTER IN THE V.NAMA.
31	D-BLAPL/37622/2024	JUGALA KISHORE PANDA	2024-12-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 12 are not neatly legible.
32	D-LAA/51260/2024	SUSANTA KUMAR DASH	2024-12-13	1-Requisites not filed. 2- put up for SR after valuation of appeal and court fees payable thereon is furnished.
33	D-WP(C)/51596/2024	DR.NIRANJAN SWAIN	2024-12-13	.Subject Code Not Furnished .
34	D-WP(C)/51755/2024	DEBADATTA MOHANTY	2024-12-13	1.list of events not alphabetically page marked in book mark index, index and in petition.2.Advise no 4529dt 24.09.2015 mentioned under annexure-5 not tally with book mark index,index and averment of the writ petition.3.Date mentioned under annexure- 12 not tally with book mark index, index and averment of the writ petition in para-13.
35	D-MACA/51832/2024	G.P.DUTTA	2024-12-13	Period of Delay 728 days.
36	D-CRLMC/37614/2024	BHABANI SANKAR DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
37	D-WP(C)/51973/2024	BISWAJIT RANJAN TRIPATHY	2024-12-13	1.I.A. is not addressed to Honorable court.2.complete address of opp.party No.3 is not furnished.
38	D-MACA/51837/2024	G.P.DUTTA	2024-12-13	1. Period of Delay 409 days.
39	D-ABLAPL/37559/2024	SARBESWAR SAHOO	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-WP(C)/51742/2024	MADHAB LAL AGARWAL	2024-12-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Address of the petitioner mentioned in both the affidavit in writ petition and affidavit in I.A. not tally with the cause title. 2.Date mentioned under annexure-6 not tally with the averment of the writ petition in para 13.
41	D-WP(C)/51836/2024	SASHIBHUSAN DAS	2024-12-13	1.Name Of The Petitioner does Not Tally with affidavit.
42	D-WP(C)/51924/2024	HIMANSHU SEKHAR MISHRA	2024-12-13	Page from 25 to 27 not legible
43	D-BLAPL/37457/2024	SANJEEV UDGATA	2024-12-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-CRLA/37662/2024	DEBA PRASAD DAS	2024-12-13	1. Lower court case no. not fully mentioned

45	D-CRLMC/37473/2024	BIDYADHAR MANSING	2024-12-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age of the op. no. 2 not furnished. 2. Court fee Rs.10/- to be paid. 3. Page no. 8 not attested.
46	D-ABLAPL/37667/2024	RAKESH BEHERA	2024-12-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Month of FIR. ,not correct in date chart and para no.2 of petition. 2.page no. 20 not legible.
47	D-BLAPL/36724/2024	GOPAL KRISHNA PANDA	2024-12-13	1. Name of trial court not correct in the petition as per rejection order.
48	D-BLAPL/37456/2024	LOKANATH NAIK	2024-12-13	Page 8 not available.Not properly tagged and page marked.Rejection Order not filed
49	D-RVWPET/48570/2024	AMIYA KUMAR MOHANTY	2024-12-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-CRLMC/37419/2024	SANTOSH KUMAR MOHANTY	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature and subject code not correctly furnished in page no.5. 2. Age of the petitioner not correctly furnished in affidavit.
51	D-CRLMC/37538/2024	BIJAY KUMAR BEHERA	2024-12-13	14-NOT PROPERLY INDEXED. 1. Page no. 13 not attested.
52	D-BLAPL/37631/2024	AMULYA RATNA PANDA	2024-12-13	Age of the petitioner in cause title not tally with rejection order.
53	D-CRLA/37576/2024	KSHIROD KUMAR PAHIL	2024-12-13	DATE OF JUDGEMENT APPEARS TO BE WRONGLY WRITTEN IN THE APPEAL MEMO.
54	D-CRLMP/37577/2024	ASWINI KUMAR DASH	2024-12-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.9 NOT LEGIBLE
55	D-WP(C)/51878/2024	PRABODHA CHANDRA NAYAK	2024-12-13	.Receipt Showing Serv.copy To ct not Filed.
56	D-CONTC/51970/2024	ADV.	2024-12-13	Code NOT CORRECT
57	D-WP(C)/51749/2024	PRATAP CHANDRA MISHRA	2024-12-13	1-COURT FEE IS DEFICIENT. 1.code not indicate in synopsis and date chart.2.court fee Rs 30/- payable,Rs/- 6 paid, Rs 24/- to be paid. 3. page no 10 not neat and legible.
58	D-ABLAPL/37564/2024	SAROJ KUMAR ROUSTRAY	2024-12-13	Paragraph 1 to 8 not mentioned in declaration.
59	D-ABLAPL/37563/2024	BIKAS SWAIN	2024-12-13	14-NOT PROPERLY INDEXED. page marking not correctly mentioned.

60	D-ABLAPL/37653/2024	MOHANDRA DALAI	2024-12-13	Name of informant should not be mentioned in PETITION as per standing order.put up for further SR.
61	D-ABLAPL/37617/2024	GIRIJA PRASAD DUTTA	2024-12-13	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  Provision of law wrongly mentioned in affidavit.
62	D-ABLAPL/37654/2024	SIDHARTHA MISHRA	2024-12-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Signature of petitioner no. 6 not tally with Vnama.
63	D-ABLAPL/37616/2024	GIRIJA PRASAD DUTTA	2024-12-13	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  Provision of law wrongly mentioned in cause title and affidavit.
64	D-ABLAPL/37620/2024	DOLAGOBINDA MOHAPATRA	2024-12-13	Last line of page no. 26 not legible.G.R case not. mentioned in petition.
65	D-MATA/51685/2024	AKHAYA KUMAR MISRA	2024-12-13	Period of Delay 14 days correct nomenclature is WP(C). Year of act not correctly furnished in para-11,page-5,line-2.
66	D-WP(C)/51877/2024	SASHIBHUSAN DAS	2024-12-13	1.Abarodha Makadama case number mentioned in Annexure-10 and averment of writ petition does not tally with book marks index and index of writ petition.2.Writ petition is not correctly page marked.
67	D-WP(C)/51903/2024	KISHORE KUMAR MISHRA	2024-12-13	1.Age of the petitioner No.2 not furnished.2.Deficit court fee of Rs.6/ not paid on cause title of writ petition.3.Annexure-4 is not attested as true copy.4.I.A.Is not page marked.5.Petitioner No.2 has not executed vakaltnama.
68	D-WP(C)/51856/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
69	D-WP(C)/51879/2024	SASWAT K. ACHARYA	2024-12-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  .Date mentioned in Annexure-4 does not tally with averment,book marks index and index of writ petition.2.Annexure-4 is not attested as true copy.3.I.A is not completely page marked.4.Annexure marking of order dated 29.10.2024 in prayer portion of I.A. seems to be wrong.
70	D-WP(C)/51858/2024	SASHIBHUSAN DAS	2024-12-13	1-COURT FEE IS DEFICIENT.  D C .FEE RS 6/ TO BE FILED
71	D-WP(C)/51894/2024	PITAMBAR PANDA	2024-12-13	The enrollment number and mobile number of all the counsel in vakaltnama not furnished.

72	D-WP(C)/51860/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-WP(C)/51975/2024	MANAS RANJAN KHATUA	2024-12-13	1. Hologram of Rs.50/- not paid in V.Nama
74	D-CMP/51875/2024	SOUBHAGYA KUMAR DASH	2024-12-13	3-AUTHENTICATION FEE IS DEFICIENT. 1 .Authentication fees not paid on annexure -3 . 2 .Age of opp . parties 2 - 3 - 4 - 5 -6 not furnished in c. m . p .
75	D-WP(C)/51861/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-CMP/51956/2024	RABI NARAYAN MOHANTY	2024-12-13	3-AUTHENTICATION FEE IS DEFICIENT. Deficit A.Fee of Rs 8.30 to be paid.
77	D-WP(C)/51745/2024	MANORANJAN PADHI	2024-12-13	.Subject Code Not Furnished .
78	D-ABLAPL/37607/2024	SIMSON JENA	2024-12-13	1.Paragraph serial no. in affidavit declaration is not furnished.
79	D-CRLA/37655/2024	SAROJ KUMAR DASH	2024-12-13	1.AGE OF EXECUTANT IS LEFT BLANK. 2.NEAT PAGE NOs.11 AND 12 BE FILED.
80	D-ABLAPL/37574/2024	BAIDHAR SAHOO	2024-12-13	1.Annexure no.1 is not attested by the advocate.2.Page no 14 and 15 is not neat and legible.
81	D-BLAPL/37666/2024	ABHAS MOHANTY	2024-12-13	1.Name petitioner and father does not tally with V.nama.
82	D-ABLAPL/37625/2024	SAMARESH PATTANAİK	2024-12-13	1.Address of the petitioner in writ petition is not tally with affidavit.
83	D-WP(C)/51669/2024		2024-12-13	8-CAUSE TITLE NOT IN ORDER.  NAME OF PETITIONPRIN DATE CHART,SYNOPSIS AND AFFIDAVIT NOT TALLY WITH THE CAUSE TITLE 2 ANNEXTUR 6A NOT STATED IN BOOK MARK. 3ANNEXTURE NO 7 HAS BEEN MARK TWICE IN INDEX
84	D-WP(C)/51954/2024	SHASHI BHUSAN JENA	2024-12-13	synopsis and date chart not marked in the index.
85	D-WP(C)/51852/2024	SASHIBHUSAN DAS	2024-12-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
86	D-WPCRL/37531/2024	SURYAKANTA DWIBEDI	2024-12-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Neat page no.12 be filed.
87	D-ABLAPL/37606/2024	KSHIROD KUMAR ROUT	2024-12-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-WP(C)/51607/2024	MANOJA KUMAR KHUNTIA	2024-12-13	30-OTHER DEFECT (IF ANY)

				Petitioner Nos,11 to 13 have signed their names vide separate sheet which is not accepted and signed by counsel.
89	D-WP(C)/51871/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-WP(C)/51753/2024	ANNAPURNA NAYAK	2024-12-13	Legible copy of page-49 to be filed.
91	D-WP(C)/52011/2024	SATYAJIT PATTANAIK	2024-12-13	1.Signature of the Deponent does not Tally With the Name of the Petitioner As Well As V>Nama.
92	D-ABLAPL/37602/2024	SAUMYA RANJAN PRADHAN	2024-12-13	P.S.Case not mentioned in Petition.
93	D-WP(C)/51791/2024	MANAS RANJAN KHATUA	2024-12-13	Synopsis and date charts are not alphabetically paginated.
94	D-CMP/51906/2024	RABI NARAYAN MOHANTY	2024-12-13	Occupation of deponent not furnished . 2 .Address of opp .party no 1 not furnished in c .m .p . Page 11 to 15 of annexure -2 - not neat .
95	D-BLAPL/37525/2024	HEMANTA KUMAR MOHANTA	2024-12-13	14-NOT PROPERLY INDEXED. Not properly page marked
96	D-WP(C)/51820/2024	ASHOK KUMAR MOHAPATRA	2024-12-13	Xerox attested copy of order under Annexure-2 filed, but c.copy/free copy of the same not filed.
97	D-WP(C)/51719/2024	ANJAN KUMAR BISWAL	2024-12-13	list of dates and events not filed.
98	D-CRLA/36523/2024	RAMAKANTA PRADHAN	2024-12-13	16-PETITION/APPEAL NOT IN TIME Period of Delay 16 days
99	D-WP(C)/51721/2024	JYOTI RANJAN KHUNTIA	2024-12-13	1.List of dates and events not correctly page marked in index..2.Annexure-12 is not correctly page marked in book marks index.
100	D-WP(C)/51869/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Writ petition is not correctly page marked.2.Annexures are not page marked.
101	D-WP(C)/51955/2024	HRUDANANDA MOHAPATRA	2024-12-13	synopsis and date chart not signed by the filing advocate.
102	D-WP(C)/51914/2024	JAYANT KUMAR RATH	2024-12-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C Bar Advocate welfare fee not paid on vakalatanama and appearance memo.
103	D-WP(C)/51862/2024	RAJJEET ROY	2024-12-13	1-COURT FEE IS DEFICIENT. D C FEE RS 20/ TO BE PAID 2. RE RPRESENTATION FILED ON 5.11.2024.R NOT COMPLIDLE 8 OF P I L RULE NOT COMPLID
104	D-WP(C)/51959/2024	MANAS RANJAN KHATUA	2024-12-13	paragraphs not correctly marked in the petition.
105	D-WA/51614/2024	SASWAT DAS, A.G.A	2024-12-13	Annexures are not mention in petition.

106	D-WP(C)/51863/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-LAA/51898/2024	SANTOSH KUMAR DWIVEDY	2024-12-13	being aggrieved not furnished. Requisites not filed.
108	D-WP(C)/51864/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
109	D-WP(C)/51866/2024	SASHIBHUSAN DAS	2024-12-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
110	D-CMP/51865/2024	BIBEKANANDA BHUYAN	2024-12-13	30-OTHER DEFECT (IF ANY) Year of the suit reflected in synopsis , para -1,3 of c.m .p appears not correct .
111	D-CMP/51851/2024	SOUBHAGYA KUMAR DASH	2024-12-13	Age of opp .parties 3 , 4 , 5 , 6 not furnished in c . m . p .
112	D-CRLMC/37528/2024	BIJAYA KUMAR RAGADA	2024-12-13	14-NOT PROPERLY INDEXED. 1. Date of order not correctly furnished in para no.1. 2. Page no.42 not legible.
113	D-CMP/51874/2024	SOUBHAGYA KUMAR DASH	2024-12-13	3-AUTHENTICATION FEE IS DEFICIENT. 1 .Authentication fees not paid on annexure - 3 . 2 . Age of opp .parties 6 ,7 ,8 ,9 not furnished in c . m . .p
114	D-CRLMC/37491/2024	TUSAR KANTA SAHOO	2024-12-13	1. Entire petition not notarized.
115	D-WP(C)/51907/2024	ASWINI KUMAR DASH	2024-12-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED . NOMENCLUR OF THIS CA SE MAY BE CRLMP
116	D-WP(C)/51960/2024	MANAS RANJAN KHATUA	2024-12-13	paragraphs not correctly mentioned in declaration part of the affidavit.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 13-12-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/906/2022	CONTC/906/2022	KSHIROD KUMAR ROUT	7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
2	CONTC/1116/2022	CONTC/1116/2022	M/S PRASANNA KU. BHUYAN, S. MISHRA	OTHERS. DELAY 88 DAYS. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16. PETITION/APPEAL NOT IN TIME